

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 225

IB-35/ND/2017

IA- 5385/2023, IA- 5219/2023, IA- 4224/2023

Cont. Petition-12/2023, IA- 224/2023

IN THE MATTER OF:

T.S. Murli

... Applicant/Petitioner

Versus

**M/s. Liquidator of Helpline Hospitality Pvt.
Ltd.**

... Respondent

Under Section: 9 of (IBC) Liq.

Order delivered on 03.07.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Ex-Promoter : Adv. Ritika Prasad

For the Liq. : Adv. Arun Kumar

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 18.09.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**